



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

Upon selection to the post of Junior Judicial Assistant, Group-C (Non-Gaz.), in Pay Band Rs. 5200-20200/- with Grade Pay Rs. 2800/- (pre-revised) as per 7th CPC Level-5 plus other admissible allowances under the rules, following officials are hereby provisionally taken on the Strength/Pay Rolls of this Establishment of Delhi District Courts as Junior Judicial Assistant with effect from the dates they joined/assumed the duties/charge of the post, purely subject to their Verification of Character & Antecedent and Medical Certificate of Health. Further, in relaxation of F.R.10 [MHA OM No. 5/2/57-RPS, dated 22nd July, 1957, MOF OM No. s 67(21)-E V/60 dated 16 December, 1960, M.O.F. UO No. 3617/ E.V(B)/63 dated 25th January 1964, and MOF, OM No. F 25(24)-EV/66 dated 24th August. 1966] the drawal of pay and allowances for a period not exceeding two months is granted.

Sl. No.	Roll No.	Name	Father's/ Husband's Name	Date of Joining	F/N or A/N
1.	251586	SHLOK	VIRENDER KUMAR	30.06.2025	F/N
2.	250789	LAKSHAY KHANDELWAL	VIJAY KHANDELWAL	01.07.2025	F/N
3.	250659	JATIN SISODIA	SHARAD SISODIA	28.06.2025	F/N
4.	251499	SARVAGYA	RAM CHANDR	11.08.2025	F/N
5.	250665	JEENAT	SUAB	27.06.2025	F/N
6.	251716	SUSMITA BHATTACHARJEE	SUSANTA BHATTACHARJEE	30.06.2025	F/N
7.	250238	ANNU MATHUR	RAJESH MATHUR	28.07.2025	F/N
8.	250540	GYANENDRA PRATAP SINGH SHEKHAWAT	RAJENDRA SINGH SHEKHAWAT	27.06.2025	F/N
9.	250820	MAHESH KHATRI	PARVEEN SINGH	08.07.2025	F/N
10.	250919	MOHIT KUMAR	RAMESH KUMAR	30.06.2025	F/N
11.	251083	PANKAJ KUMAR	AJIT KUMAR	30.06.2025	F/N
12.	251656	SUDEEP PANKAJ	BRJESHI MALIK	05.07.2025	F/N
13.	251190	PRINCE	RAJESH KUMAR	09.07.2025	F/N
14.	251185	PREM SHANKAR	RAMASHISH CHAUDHARY	30.06.2025	F/N
15.	250406	DEEPAK KUMAR	RAJIV KUMAR	08.07.2025	F/N
16.	251680	SUMIT YADAV	VIJAY SINGH YADAV	30.06.2025	F/N
17.	250164	AMIT KUMAR	JITENDRA PRASAD CHOUHARY	30.06.2025	F/N
18.	250938	MONU	DALCHAND	07.07.2025	F/N
19.	250213	ANKIT DUBEY	LAL MUNI DUBEY	30.06.2025	F/N
20.	250430	DEEPANSHU	ANIL KUMAR	27.06.2025	A/N
21.	251839	VINIT KUMAR	ASHWINI KUMAR VERMA	30.06.2025	F/N
22.	251289	RAM SHARAN CHOUHARY	SHANKAR LAL CHOUHARY	30.06.2025	F/N
23.	250035	ABHINAV DIXIT	PARMESHWAR DIXIT	30.06.2025	F/N
24.	250313	ASTHA	ANIL KUMAR SEMWAL	01.07.2025	F/N
25.	251707	SURENDRA SHARMA	NATHUNI SHARMA	01.07.2025	F/N
26.	251744	THANGRENGSANG LEIVON	LATE SEIPAO LEIVON	03.07.2025	F/N
27.	251251	RAHUL PRATAP SINGH	SHATRUGHAN SINGH	05.07.2025	F/N
28.	251892	YOGESH KUMAR MEENA	BALU RAM MEENA	07.07.2025	F/N
29.	251413	RUTH JAO	WUNGAOSIANG JAO	08.07.2025	F/N
30.	250798	LATA BRIJWAL	KARAN SINGH BRIJWAL	09.07.2025	F/N
31.	251273	RAJENDRA MEENA	LALA RAM MEENA	04.07.2025	F/N
32.	250462	DHEERAJ KUMAR MEENA	RAJESH KUMAR MEENA	27.06.2025	F/N
33.	250658	JATIN SADHYA	LOKESH KUMAR SADHYA	30.06.2025	A/N
34.	251263	RAJAN KERKETTA	GEORG WILLIAM KERKETTA	01.07.2025	F/N
35.	250706	KAMLESH MEENA	LALLU RAM MEENA	01.07.2025	F/N
36.	251743	TARUNA	ANIL KUMAR	27.06.2025	F/N
37.	250297	ASHISH MEENA	GOKUL RAM MEENA	27.06.2025	F/N
38.	250203	ANJALI SINGH	JAY KISHOR SINGH	30.06.2025	A/N
39.	251130	POOJA MEENA	CHITTAN LAL MEENA	01.07.2025	F/N
40.	251327	RISHABH PRASAD	PREM SAGAR PRASAD	27.06.2025	F/N
41.	250839	MANISH MEENA	RADHA KISHAN MEENA	04.07.2025	F/N
42.	251277	RAJKUMARI MEENA	MAHESH CHAND MEENA	05.07.2025	A/N
43.	251307	RAVINDER MEENA	RAM LAL MEENA	28.06.2025	F/N
44.	251295	RASHMI KUMARI MEENA	SHANKAR LAL MEENA	07.07.2025	F/N
45.	250463	DHEERAJ LAL MEENA	K L MEENA	27.06.2025	F/N
46.	250935	MONIKA JAIN	ASHOK KUMAR JAIN	28.06.2025	A/N

Singh

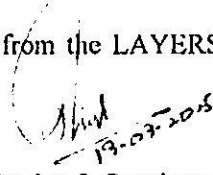


No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/.....49339-489

Dated: 19.07.2025

❖ Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue Courts, New Delhi.
3. The Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
4. Pay & Accounts Office (*through concerned Accounts Branches*), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
5. Branch In-Charge, *LAYERS*, THIC, Delhi to upload this order on *LAYERS*.
6. Branch In-Charge, Website Committee, THIC, Delhi to upload this order on the web-site.
7. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from *LAYERS* or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./Admn.II(HQs)/2025 dated 20/01/2025.
8. Official concerned with the instruction to access this order from the *LAYERS* or Web-Site of this office.


Principal District & Sessions Judge (HQs), Delhi